GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 592 TO BE ANSWERED ON 18.11.2016

RESERVATION TO WOMEN WITH DISABILITY

592. SHRI PRAHLAD SINGH PATEL:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government to ask private companies to give preference and reservation to women with disability in the job application and selection process in the country;
- (b) if so, the details thereof; and
- (c) the estimated number of women with disability and such unemployed women in the country, State/UT-wise?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI)

- (a) to (b) Department of Empowerment of Persons with Disabilities(Divyangjan) informed that there is no such proposal in the Ministry. However, Section 41 of the Persons with Disabilities (Equal Opportunities, Protection of Rights Full Participation) Act, 1995 mandates the appropriate Governments and the local authorities, within the limits of their economic capacity and development, to provide incentives to employers both in public and private sectors to ensure that at least five per cent of their work force is composed of persons with disabilities. This Department implements a scheme to provide incentives in the form of reimbursement of employer's contribution towards Employee State Insurance and Provident Fund contributions in respect of employees with disabilities drawing salary upto Rs. 25,000 per month for a period of three years to promote employment of persons with disabilities including women with disabilities in private sector.
- (c) As per census 2011, State/UT wise number of women with disability and non worker in the country is annexed.

Annexure referred to in reply to Part (c) of the Lok Sabha Unstarred Question No. 592 for 18.11.2016 by Shri Prahlad Singh Patel regarding Reservation To Women With Disability.

State/UT wise number of women with disability and non worker in the country

Sl.No		Total population of	Non
	State/UTs	women with disability	Worker
1	Jammu & Kashmir	156319	128735
2	Himachal pradesh	68995	43809
3	Punjab	274512	234815
4	Chandigarh	6053	5297
5	Uttarakhand	82485	62465
6	Haryana	230841	196066
7	Nct of delhi	96503	87948
8	Rajasthan	715407	543988
9	Uttar pradesh	1793343	1451319
10	Bihar	987909	776600
11	Sikkim	8408	5086
12	Arunachal pradesh	12489	7873
13	Nagaland	13483	7121
14	Manipur	27373	17050
15	Mizoram	6962	5003
16	Tripura	28864	23461
17	Meghalaya	20991	14476
18	Assam	222680	178291
19	West bengal	890225	740596
20	Jharkhand	343104	254042
21	Odisha	569627	447354
22	Chhattisgarh	290844	207620
23	Madhya pradesh	663180	482402
24	Gujarat	479498	392616
25	Daman & diu	896	772
26	Dadra & nagar haveli	1401	1087
27	Maharashtra	1271107	905686
28	Andhra pradesh (Individed)	1042148	748582
29	Karnataka	597684	443646
30	Goa	15996	13250
31	Lakshadweep	777	715
32	Kerala	367137	323449
33	Tamil nadu	522545	389508
34	Puducherry	13816	11709
35	Andaman & nicobar islands	2799	2403